Central Administrative Tribunal Principal Bench

OA No.3639/2012

New Delhi this the 3rd day of November, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Mr. V.N. Gaur, Member (A)

Nafisur Rahman, Seniority No.1137, Assistant Engineer (Civil) in CPWD, Aged about 56 years, S/o Late Shri Mujibur Rahman, R/o Flat No.H-16, Plot No.8/16, Sector-3, Rajender Nagar, Ghaziabad, UP.

...applicant

(By Advocate : Shri Anil Singal)

Versus

- Union of India,
 Through its Secretary,
 Ministry of Urban Development,
 Nirman Bhawan, New Delhi.
- 2. Director General, CPWD, Nirman Bhawan, New Delhi.
- 3. Shri A.P. Garg, Seniority No.1280, Executive Engineer (Adhoc)
- 4. Shri Ishwari Prasad, Seniority No.1282, Executive Engineer (Adhoc)
- 5. Shri Praveen Kumar, Seniority No.1285, Executive Engineer (Adhoc)

...respondents

(Respondent No.3 to 5 to be served through respondent No.2)

(By Advocate: Shri Rajesh Katyal)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J):-

As prayed by Shri Anil Singal, learned counsel for applicant, the OA is dismissed as not pressed. No costs.

(V.N. Gaur) Member (A) (A.K. Bhardwaj) Member (J)

'rk'